

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

OA 535-199

Rejoinders
not filed

~~Rejo~~
SFS Bench

5. order Dated 08.05.2000

Four weeks further time is allowed
as a last chance to file rejoinder
posted to 04.07.2000.

~~V. V. V.~~
SFS
Vice-Chairman

Member (T)

6. Order dated 21-6-2000.

Memo filed
for withdrawal
of this application.
on memo

Bench

Seen the memo filed by
the learned counsel for the
Applicant Mr. K. C. Kango seeking
withdrawal of this OA. We have
heard Mr. Kango, learned counsel for
the applicant and Mr. A. K. Bose, Id.
Senior Standing counsel for the Respondents
and perused the records. In view of
the memo filed, the OA is disposed
of as withdrawn.

~~V. V. V.~~
SFS
Vice-Chairman
21/6
Member (T)

Free copy of
the order No. 6
dt. 21.6.00 given
to the both
counsel.

~~File~~
27/6

~~Propose~~
27-6-2000
SFS